



# **JINDAL INDIA THERMAL POWER LIMITED**

REGD. OFF.: PLOT NO. 2, POCKET C, 2ND FLOOR, NELSON MANDELA ROAD,  
VASANT KUNJ, NEW DELHI-110 070

PHONE : 011-68136900, 68136901

WEBSITE : www.jindalgroup.com, CIN : U74999DL2001PLC109103

31.12.2019

To,  
The Secretary  
Central Electricity Regulatory Commission  
3<sup>rd</sup> & 4<sup>th</sup> Floor, Chanderlok Building,  
36, Janpath  
New Delhi-110 001

Sub: Draft Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2019.

Dear Sir,

With reference to the above cited subject, we would like to humbly request this Hon'ble Commission for an extension of 2 weeks to enable us to make the necessary detailed representation/comments, on the overall merits of the Draft Sharing Regulations.

With regard to Regulation 23 of the subject draft Regulations, we request this Hon'ble Commission to kindly provide necessary clarification with respect to the applicability of the said draft Sharing Regulations.

Thank you.

For Jindal India Thermal Power Limited

Pulak Srivastava  
DGM-Power Sales